

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Petition No. 94/TT/2012

Date: 12.4.2012

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval under Regulations-86 for transmission tariff for 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S with associated bays at Rajgarh S/S (Ant. DOCO: 1.5.2012) under 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S Scheme of Western Region from DOCO to 31.3.2012

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.4.2012:

- (i) Justification for claiming additional RoE of 0.5% as the specified timeline for commissioning of 125 MVAR Bus Reactor at 400/220 kV at Rajgarh S/S is 22 months from the date of investment approval, which comes to May, 2012, whereas the assets are anticipated to be put under commercial operation on 1.6.2012 and also there is no separate provision for additional RoE for reactors in the 2009 regulations;
- (ii) The basis for timeline of 22 months for commissioning one reactor only.
- (iii) What is the technical basis of putting a reactor of 125 MVAR at Rajgarh Sub-station and the basis of its capacity?
- (iv) Detailed justification with documentary evidence for increase in cost of items as per Form 5Bs, under the sub-heads such as Switchgear (CT, PT, Circuit Breaker, Isolator etc.) (29.27), Control, Relay & protection panel (72.46%), Bus-bars/ Conductors/Insulators (114.33%) and Auxiliary System (86%) [Page 29 of the petition];
- (v) Data for capital cost bench marking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.
- (vi) Actual DOCO of the asset.
- (vii) Supporting document for proof of proposed Loan i.e. "Proposed Bond 11-12" and "Proposed Bond 12-13" @ 9.25%.

Yours faithfully,

(P.K.Sinha)  
Assistant Chief (Legal)